NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 24.09.2018</u> <u>NOTICE</u>

Take notice that the following matter listed on 24.09.2018 in the Court of Chairperson will be listed as indicated below:

| S. No. | Case No. | Name of the Parties | Original Date of Hearing | Next Date of Hearing |
|--------|---|--|--------------------------|--|
| 1. | TA (AT) (Compt.) | J.K. Lakshmi Cement Ltd. Vs. | 24.09.2018 | 29.10.2018 |
| | No. 39 of 2017 | CCI &Anr. | | ************************************** |
| | (Old Appeal No. 02/2017) | With | 14 | |
| 2. | TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017) | Ambuja Cements Ltd. Vs. CCI &Ors. With | 24.09.2018 | 29.10.2018 |
| 3. | TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017) | ACC Limited. Vs. CCI &Ors. With | 24.09.2018 | 29.10.2018 |
| 4. | TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017) | J.K. Cement Ltd. Vs. CCI &Anr. With | 24.09.2018 | 29.10.2018 |
| 5. | TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017) | M/s. Shree Cement Ltd. Vs. CCI &Ors. With | 24.09.2018 | 29.10.2018 |
| 6. | TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017) | Ultra Tech Cement Ltd. Vs. CCI &Ors. With | 24.09.2018 | 29.10.2018 |
| 7. | TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017) | Jaiprakash Associates Ltd. Vs. CCI &Anr. | 24.09.2018 | 29.10.2018 |

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By Order

Joint Registrar